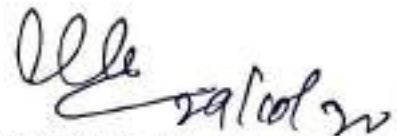


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 02.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1) Misc.50/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>2) M.A.71/2020 3) M.A.5/2020 4) M.A.59/2020 5) M.A.61/2020 6) R.A.187/2019 7) R.A.10/2020 8) M.A.49/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.127/2016 2) S.C.223/2019 3) S.C.351/2019</p> <p align="center"><u>FDT</u></p> <p>4) S.C.220/2019</p> <p align="center"><u>ARGUMENTS</u></p> <p>5) S.C.128/2017 6) CrI.Misc.1374/2020</p> <p align="center"><u>HEARING</u></p> <p>7) CrI.Misc.1381/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ORDERS</u></p> <p>1) M.A.57/2020 2) M.A.66/2020 3) M.A.64/2020</p> <p align="center"><u>JUDGEMENT</u></p> <p>4) R.A.178/2015 5) R.A.181/2015 6) A.S.157/2019 and Connected matters</p>	<p align="center"><u>HEARING</u></p> <p>1) CrI.Misc.1388/2020</p> <p align="center"><u>OBJECTION</u></p> <p>2) CrI.Misc.1386/2020 3) CrI.Misc.1405/2020 4) CrI.Misc.1415/2020</p> <p align="center"><u>ORDERS</u></p> <p>5) S.C.102/2020 6) CrI.Misc.1357/2020 7) CrI.Misc.1384/2020 8) CrI.Misc.1387/2020</p> <p align="center"><u>JUDGEMENT</u></p> <p>9) S.C.353/2018</p>




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 02.11.2020 are posted to 17.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 02.11.2020**

<u>MORNING SESSION</u>	
1. R.A.24/2016 2. I.D.2/2016 3. Ref.24/2016 4. A.A.6/2018 5. Ref.35/2018 6. M.A.164/2012 7. R.A.172/2013 8. M.A.49/2013 9. R.A.27/2014 10. R.A.150/2020 11. R.A.31/2016 12. R.A.86/2016 13. R.A.96/2016 14. R.A.3/2020	Evidence 15. ID 1/2015 16. ID 2/2015 17. ID 3/2015 18. ID 14/2016 19. RA 88/2016
<u>AFTERNOON SESSION</u>	
1. A.A.18/2018 2. M.A.70/2020 3. M.A.98/2020 4. O.S.2/2020 5. R.A.111/2017 6. R.A.141/2017 7. R.A.151/2017 8. R.A.157/2017 9. R.A.158/2017 10. R.A.194/2017 11. R.A.14/2019 12. LAC(Appl).1/2019 13. AA.10/2020	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 29.10.2020

Sl	Case No.	Stage
Morning Session		
1	Crl Misc 1306/2020	Objection
2	Crl Misc 1379/2020	Objection
3	Crl Misc 1414/2020	Objection
4	Crl Misc 723/2020	Hearing
5	Crl Misc 1341/2020	Hearing
6	Crl Misc 1324/2020	Hearing
7	Spl. Case 96/2017	Evidence
8	Spl. Case 196/2017	Evidence
9	Spl. Case 561/2018	Evidence
10	Spl. Case 42/2016	Hearing
11	Spl. Case 136/2016	Hearing
12	Spl. Case 53/2017	Hearing
13	Spl. Case 124/2017	Hearing
14	Spl. Case 234/2017	Hearing
15	Spl. Case 419/2017	Hearing
Afternoon Session		
16	Spl. Case 73/2018	Hearing
17	Spl. Case 268/2019	Hearing
18	Spl. Case 198/2014	Evidence
19	Spl. Case 219/2019	Evidence
20	Spl. Case 314/2019	Evidence
21	Spl. Case 130/2020	Evidence
22	Spl. Case 100/2016	Order
23	Spl. Case 107/2016	Order
24	Crl Misc 1350/2020	Order
25	Spl. Case 114/2019	Charge
26	Spl. Case 175/2020	HBC
27	Spl. Case 331/2020	HBC
28	Spl. Case 334/2020	HBC
29	Cr No. 138/2020	JC
30	Cr No. 126/2020	JC

Note: Other cases are adjourned as per direction of
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 02-11-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 1. M.C.150/2020 2. M.C.29/2020 3. G & WC. 36/2019 4. R.A.260/2020</p> <p><u>FOR EVIDENCE</u> 5. M.C.171/2020 6. M.C.18/2020 7. M.C.149/2020 8. M.C.191/2020 9. R.A.28/2019</p> <p><u>FOR CROSS OF P.W.</u> 10. M.C.104/2020</p>	<p><u>NOTICE</u> 1. CRL.R.P.19/2020</p> <p><u>FOR EVIDENCE</u> 2. SC.19/2020</p> <p><u>CALL ON</u> 3. 225/2019</p> <p><u>FOR OBJECTIONS</u> 4. CRL.MISC.1370/2020 5. CRL.MISC.1378/2020</p>
EVENING SESSION	
	CRIMINAL CASES
<p><u>FOR ARGUMENTS</u> 11. R.A.115/2018 12. M.A.35/2018 13. M.A.3/2019 14. R.A.86/2019 15. R.A.261/2020 16. M.C.9/2020</p> <p><u>ORDER</u> 17. M.C.51/2020</p> <p><u>AMENDMENT</u> 18. R.A.48/2019</p> <p><u>CALL ON</u> 19. MC.67/2020</p> <p><u>FOR AWAIT REPORT</u> 20. M.C.31/2020 21. M.C.137/2020 22. M.C.156/2020</p> <p><u>FOR EQUIRY</u> 23. M.C.129/2020</p> <p><u>FOR AWAIT TCR.</u> 24. R.A.113/2019</p>	<p><u>FOR HBC</u> 6. SC.134/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. civil cases listed on 02-11-2020 are posted to 09-12-2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 02-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	P & SC	20/2020
2	G & WC	1/2020
3	RA	199/2016
4	Spl.C	39/2015
5	SC	47/2019
6	CrI.A	112/2019
7	SC	63/2019
8	SC	340/2019
9	SC	110/2020
10	SC	120/2020
11	SC	79/2017
12	SC	43/2020
13	SC	124/2018
14	RA	59/2020
15	RA	61/2020

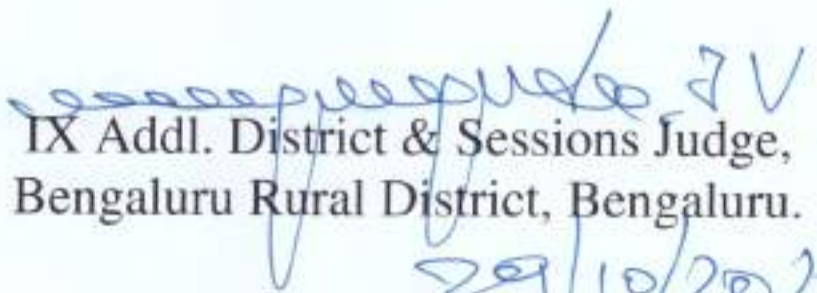
IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

29/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 02-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	P & SC	26/2020
2	G & WC	2/2019
3	G & WC	48/2019
4	RA	31/2009
5	RA	119/2020
6	MA	74/2020
7	RA	140/2014
8	RA	138/2020
9	MA	36/2020
10	MA	37/2020
11	RA	10/2019
12	RA	18/2019
13	RA	107/2019
14	MA	10/2020
15	MA	43/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

29/10/2020